

Government of Jammu and Kashmir
General Administration Department
(Services) Civil Secretariat, Jammu

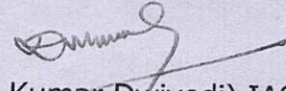
Notification
Jammu, the 18th January, 2021

S.O 21.- In exercise of the powers conferred by fourth proviso to clause (ii) of sub-rule (1) of rule 8 of the Jammu and Kashmir Combined Competitive Examination Rules, 2018, the Government hereby prescribes the upper age limit for the Combined Competitive Examination (CCE)-2021 as under:-

- | | | | |
|------|---|---|----------|
| i. | Open merit candidates | : | 37 years |
| ii. | Reserved category candidates and in-service candidates. | : | 39 years |
| iii. | Physically challenged candidates | : | 40 years |

This shall be one time relaxation not extendable in any subsequent Combined Competitive Examination post-CCE 2021.

By order of the Lieutenant Governor.



(Manoj Kumar Dwivedi) IAS

Commissioner/Secretary to the Government.

No:GAD(Ser)PSC/07/2018

Dated:18-01-2021

Copy to:-

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioners/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Chairman, J&K Special Tribunal.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Jammu/Kashmir.
11. Director General, J&K Institute of Management, Public Administration and Rural Development.

12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director, Information, J&K.
15. Secretary, J&K Public Service Commission.
16. Director, Estates, J&K.
17. Director, Archives, Archaeology and Museums, J&K.
18. Secretary, J&K Services Selection Board.
19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretary to the Lieutenant Governor.
21. Private Secretary to Advisor (F) to Lieutenant Governor.
22. Private Secretary to Advisor (B) to Lieutenant Governor.
23. Private Secretary to Advisor (BK) to Lieutenant Governor.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
26. Incharge Website, GAD.
27. Government Order file/Stock file.